

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3283**

TO BE ANSWERED ON THE 01ST JANUARY, 2019 / PAUSHA 11, 1940 (SAKA)

ATTACK ON FOREIGN TOURISTS

3283. DR. P. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that incidents of rape, attack and murder of foreign tourists have increased during the last two years;**
- (b) if so, the details thereof;**
- (c) whether the Government has asked all the State Governments and Union Territory administrations to take appropriate steps in this regard; and**
- (d) if so, the details and outcome thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per the latest information published by National Crime Records Bureau (NCRB), details of cases registered under rape, murder and crime against foreign tourists (including attacks) during 2015 and 2016 are as below:

Year	Cases registered under		
	Rape of foreign tourists	Murder of foreign tourists	Crime against foreign tourists (including attacks)
2015	7	4	271
2016	14	6	284

(c) & (d): Following steps have been taken to ensure safety and security of tourists:

- i) The Ministry of Tourism has launched the 24x7 Multi-Lingual Tourist Info-Helpline on the toll free number 1800111363 or on a short code 1363 in 12 Languages including 10 international languages and in Hindi & English in February 2016, for domestic and foreign tourists to provide support service in terms of information relating to Travel in India and also offers appropriate guidance to tourists in distress while travelling in India.**
- ii) The Ministry of Tourism has issued the Guidelines on Safety and Security of Tourists for State Governments/Union Territories and Tips for Travelers in September 2014 to stress on the importance of safety and risk management, assist in identifying best practices and encourage closer cooperation for ensuring a pleasant experience to the tourists.**
- iii) The security of tourists is a State Government subject. However, with efforts of Ministry of Tourism, several State Governments/UT Administrations have deployed Tourist Police, in one form or the other.**
- iv) The Ministry of Tourism conducts a constant dialogue with State Governments/Union Territory Administrations, various**

tourism related institutions and stakeholders for drawing up strategies for development and promotion of tourism in the country including safe and honourable Tourism.

- v) The Ministry of Tourism is running a Social Awareness campaign on television to sensitize masses and stakeholders on the traditional Indian values and the concept 'AtithiDevo Bhava.' The campaign inter-alia includes a commercial on sensitizing against misbehavior with tourists.**
- vi) The stake holders have identified focal points in their respective organizations to implement the 'Code of Conduct for Safe and Honourable Tourism'.**
- vii) The Ministry of Tourism from time to time issues advisory to various State Governments and UT Administrations to ensure safety and security of the tourist.**
